

Experiments on the production of mechanical pulp from wattle wood suitable for the manufacture of newsprint are in progress at the Forest Research Institute. Meanwhile the results of the experimental work already done have been brought to the notice of the paper industry.

TRAINED WORKERS FROM INDUSTRIAL CENTRES

806. Shri Sivamurthi Swami: (a) Will the Minister of Labour be pleased to state the actual number of workers trained from the Industrial Training Centres under the Central Government and the number of such workers employed in Government service since 1948?

(b) What is the reason for not utilizing the services of more trained candidates from the Industrial Centres established by the Government of India?

The Deputy Minister of Labour (Shri Abid Ali): (a) 41,692 persons have successfully completed training from the Industrial Training Institutes/Centres of the Ministry of Labour during the period April 1945—October, 1952. Information as to the number of these trainees employed in Government service is not available, as there is no machinery at present to follow up the careers of individual ex-trainees.

(b) Government of India do utilize the services of their trained men but not all Ministries have recognised their qualifications. Steps are being taken to remove these difficulties.

RAILWAY WAGONS LYING NEAR KANCHRAPARA

807. Shri A. C. Guha: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a large number of wagons are lying on the railway track near Kanchrapara (West Bengal) since 4 or 5 years; and

(b) if so, (i) their number; (ii) the reason therefor; (iii) whether any attempt was made to repair and utilise any or all of these wagons and if so what result?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) (i) About 700.

(ii) These wagons belong to the E.B. (Pakistan) Railway. They are unfit for further use. E.B. Railway's concurrence is required before they are condemned and disposed

of. They have agreed to condemnation of 891 wagons and their agreement with regard to the rest is awaited.

(iii) Does not arise.

ATROPINE

808. Shri S. V. Ramaswamy: (a) Will the Minister of Health be pleased to state whether a circular was sent to the State Governments suggesting economy in the use of Atropine in Government Hospitals as there was difficulty in importing it owing to "shortage of shipping space"?

(b) Where is this imported from?

(c) What is the quantity imported last year and the value in rupees?

(d) What is the shipping space it occupied last year?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) It is a fact that instructions were issued in 1942 suggesting economy in the use of Atropine but the reason was shortage of supplies and not shortage of shipping space. These instructions have recently been cancelled in view of improvement in the supply position.

(b) to (d). The information is not available as no separate statistics are maintained in respect of Atropine.

FINANCIAL ASSISTANCE TO MADRAS

809. Shri Viswanatha Reddy: Will the Minister of Food and Agriculture be pleased to state whether the Government of Madras has made a request for immediate financial assistance to meet the scarcity conditions in that State, and if so, what decision has Government taken on that request?

The Minister of Food and Agriculture (Shri Kidwai): Yes. The Central Government have offered to the Madras Government a grant of 50 per cent. for gratuitous relief and a loan of 50 per cent. for other relief expenditure.

EASTERN RAILWAY ROUTE CHARTS

810. Shri Lokenath Mishra: (a) Will the Minister of Railways be pleased to refer to the Eastern Railway Route Charts, published along with the Railway Time Table dated the 15th May, 1952, and the Time Table next thereafter and state whether there is any omission in the later Route Chart of railways projected or under construction lying within the State of Orissa?

(b) If so, what are those railways omitted and why have they been omitted?

(c) Does the omission mean abandonment of those projects and if so, why and for how long or for good?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) and (c). The following post-1945 surveys, parts of which fall within the State of Orissa, were omitted:—

- (i) Raipur-Jagadapur-Jeypore.
- (ii) Naupada-Gunupur-Conversion, and

(iii) Jeypur-Katavalasa.

It has been decided to indicate only such projected lines, estimates for which have been sanctioned or are under construction.

AJMER RAILWAY WORKSHOPS

811. Shri U. M. Trivedi: Will the Minister of Railways be pleased to state:

(a) whether the Railway workshops at Ajmer ever manufactured any block instrument for Tyer's tablet No. 11 and if so, when;

(b) whether any orders have been placed in the United Kingdom for the supply of these and if so, why; and

(c) whether there is any difficulty in the manufacture of this safety device in India?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) The Tyer's tablet instrument No. 11 has never been manufactured at Ajmer.

(b) Yes. Tyer's No. 11 instruments have been ordered from the United Kingdom which is at present the only source of supply.

(c) It would be uneconomic at present to manufacture this instrument in India.

VENDING CONTRACTS (COMMITTEE)

812. Shri B. N. Roy: Will the Minister of Railways be pleased to state:

(a) whether the Committee appointed about three years ago for examining the system of vending and other allied matters at Railway Stations in N.E. Railway has given its Report;

(b) if the answer to part (a) above be in the affirmative, whether its Report will be implemented this year; and

(c) whether the licensing system of vending-contract will be replaced by tender system?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) Some of the measures recommended in the Report of the Committee are already in force. Other recommendations of the Committee are not acceptable to Government.

(c) No. There is no proposal at present to replace the licensing system by the tender system in the award of vending contracts.

KANGANI SYSTEM OF LABOUR

813. Shri K. C. Sodhia: (a) Will the Minister of Labour be pleased to state the main evils arising out of Kangani system of Labour Recruitment in South India?

(b) For what industries is this system of recruitment made?

(c) What measures have been adopted to check them and with what success?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c). According to the information available, the Kangani system of labour recruitment is in vogue only in plantations in South India. A statement showing the main evils of the system and the measures for checking them which were recommended to the State Governments concerned for adoption with effect from the beginning of the year with the co-operation of the Industry is laid on the Table of the House. [See Appendix VIII, annexure No. 7].

The State Governments have been requested to furnish reports early next year stating to what extent the evils have been removed or reduced as a result of these measures after watching their working for one year.

COAL

814. Shri N. P. Sinha: (a) Will the Minister of Railways be pleased to state what is the procedure adopted by the Railways for buying coal for their own consumption?

(b) Which collieries are preferred for the purpose?

(c) At what price are the different varieties of coal purchased?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Based on the estimated requirements of the Railways, a programme for the supply of coal for Loco use is drawn up by the Chief